

GOVERNMENT OF INDIA  
MINISTRY OF EDUCATION  
DEPARTMENT OF HIGHER EDUCATION

**LOK SABHA**  
UNSTARRED QUESTION NO. 118  
TO BE ANSWERED ON 18<sup>th</sup> JULY, 2022

**Reconstruction of Educational Institutions**

**118. ADV. DEAN KURIAKOSE:**

Will the Minister of EDUCATION be pleased to state:

- (a) whether the Government has any proposal to reconstruct/maintain educational institutions which were damaged in natural calamities in the country;
- (b) if so, the details thereof;
- (c) whether the Government has received any request from the Government of Kerala, requesting financial assistance for reconstructing Government college, Munnar using component number five of Rashtriya Uchcharat Siksha Abhiyan(RUSA) fund;
- (d) if so, the details thereof; and
- (e) the steps taken or proposed to be taken by the Government thereon?

**ANSWER**  
**MINISTER OF STATE IN THE MINISTRY OF EDUCATION**  
**(Dr. SUBHAS SARKAR)**

(a) & (b): As informed by Ministry of Home Affairs the Fifteenth Finance Commission has recommended the creation of National Disaster Risk Management Fund (NDRMF) and State Disaster Risk Management Fund (SDRMF) for a period from 2021-22 to 2025-26. Accordingly, an amount of Rs. 20,539 crore and Rs. 48,046 crore are allocated for funding window of Recovery & Reconstruction under National Disaster Response Fund (NDRF) and State Disaster Response Fund (SDRF) respectively for the period of 2021-22 to 2025-26. Assistance for recovery and reconstruction needs to be determined by the State Governments concerned on the basis of the assessment of damage and loss.

(c) to (e): The Project Approval Board (PAB) of RUSA had approved support of Rs. 4.00 crore, including State Share, for 'Government College Munnar' under the component of 'Upgradation of existing degree college to Model Degree College' in its 9th meeting held on 01.12.2015. Out of the approved Central share of Rs. 2.40 crore, Rs. 1.2 Crores was released by the Ministry to the State as 1st instalment on 22.02.2018. Subsequently, on the basis of the State's submission that significant portion of the college had been washed away due to floods in 2018, in the 16th meeting of the PAB held on 09.09.2019, the PAB had accorded approval for reconstructing the college using the approved funds and had relaxed the existing norms of the scheme so that utilization could be made as per the requirement for the rebuilding of the college.

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